HARYANA VIDHAN SABHA

Un-Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Thursday, the 2nd March, 2017.

Construction Of Multi- Level Parking Cum-Commercial Complex

443. SH. UMESH AGGARWAL, M.L.A.: Will the Urban Local Bodies Minister

be pleased to state: -

- (a) the basis and terms and conditions on which the work was handed over to M/S International Infra Build Pvt. Ltd of Multi Level Parking-Cum –Commercial complex in Sec-29, Gurugram after offering the tender;
- (b) whether the above said company had participated in the said tender; if so, the details thereof;
- (c) whether the said company fulfilled all the terms and conditions of the tender and deposited the full amount in HUDA in accordance with the terms and conditions; if so, the details thereof;
- (d) whether the said company had utilized excess area by violating the terms and conditions for commercial and Parking purpose; and
- (e) whether any irregularities have come to the notice of Government; if so, the action taken by the Government against the delinquent persons?

Chandigarh: The 22nd February, 2017 R.K. NANDAL, Secretary, Haryana Vidhan Sabha